



**Central Administrative Tribunal
Jammu Bench, Jammu**
Hearing through video conferencing

T.A. No.62/10/2020

This the 25th day Wednesday of November, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Anand Dixit, age 39 years, TGT (Skt.),
S/o. B.P. Dixit,
R/o. Kendriya Vidyalaya Quarter No. Type1-3,
B.S.F. Bandipur.

.....Applicant

(Mr. M.A. Qayoom, Advocate)

Versus

1. Education Officer,
Kendriya Vidyalaya Sangathan,
Regional Office, Government Hospital Road,
Gandhi Nagar, Jammu;
2. Principal,
Kendriya Vidyalaya
BSF, Bandipur;
3. Principal,
Kendriya Vidyalaya
BSF Campus, Rajouri;
4. Union of India through
Ministry of Human Resources,
New Delhi;
5. Commissioner, Kendriya Vidyalaya Sangathan,
18-Institutional Area, Shahid Jeet Singh Marg,
New Delhi;

6. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Government Hospital Road,
Gandhi Nagar, Jammu.

..... Respondents
(Mr. Raghu Mehta, Sr.CGSC)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

When the matter is taken up for hearing, Mr. Mian Tufail, Proxy counsel for counsel for the applicant submits that O.A. has become infructuous.

In view of the submission made by learned counsel for the applicant, OA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

asvs